

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3507/09/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amarnadha Prasad	Counsel	98480 28 289	
K. SURESH KUMAR	Advocate	sureshkumal@gmail.com 995535 7722	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsels for the Petitioner and submitted that the office objections have already been complied and registry is directed to give the regular No. post the case on 3.11.2017



Member (T)



Member (J)

Bm